

Shri Hathi: That is one of the recommendations of the Planning Commission.

Shri Punnoose: I want to know whether it is the policy of the Government of India.

Mr. Deputy-Speaker: The policy of the Government of India is laid down in the Plan.

Shri G. P. Sinha: May I know whether any ceiling has been fixed in Kashmir and whether other States are going to follow the same example?

Shri Hathi: As regards the ceiling to be fixed, that will depend upon the States.

FAMILY OF SHRI SUBHASH CHANDRA BOSE

*1961. **Shri L. J. Singh:** Will the Prime Minister be pleased to state:

(a) whether the Government of India are aware that Shri Subhash Chandra Bose left behind a wife named Frau Schenke and a daughter named Anita Bose in Vienna;

(b) if so, what steps Government propose to take for extension of State Aid for the maintenance of the family;

(c) whether Government made a proposal to bring back to India Shri Subhash Chandra Bose's wife and daughter; and

(d) if so, the results of such proposal?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes. The lady's name is Frau Schenkl.

(b) to (d). Government are informed that the lady was invited to come to India, but she preferred to stay on in Vienna. Proposals were also made to give her financial help. Some help was occasionally given from private sources, but the lady was not willing to receive any such financial assistance regularly.

Shri L. J. Singh: May I know whether the Government of India were in contact with the other members of Netaji Subhash Chandra Bose's family in Calcutta with regard to the extension of State aid to and also with regard to the bringing back to India of his wife and daughter and, if so, what are their reactions?

Shri Jawaharlal Nehru: The Government of India's reactions or the family's reactions? Whose reactions?

Shri L. J. Singh: The reactions of the family members.

Shri Jawaharlal Nehru: I find some difficulty in answering these questions because there are certain delicacies about them. So far as the

Government of India are concerned we have known about this for the last three or four years and we have been anxious to do everything in our power to help, to invite and do everything, but not to do anything which might perhaps not be welcomed on the other side. And we drew the attention of the members of the family at the earliest moment; and they have dealt with the matter separately and directly, in so far as I know, since then.

ENGINEERS IN CENTRAL SERVICE

*1962. **Shri R. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of engineers in the Central Engineering Service who are going to reach their retiring age-limit by the end of December, 1953;

(b) whether there has been any proposal before Government to raise the retiring age-limit in case of engineers; and

(c) if so, what decision, if any, has been taken?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) Five.

(b) Yes, Sir.

(c) The proposal is under the consideration of Government.

CASTOR OIL (EXPORT)

*1963. **Kumari Annie Mascarene:** Will the Minister of Commerce and Industry be pleased to state the reasons for relaxing the control now on the export of Castor oil from India?

The Minister of Commerce (Shri Karmarkar): Castor oil was brought under Export control early in 1951 on account of panicky conditions created by the Korean war. With the easing of international situation the need for a rigid control has ceased to exist.

Kumari Annie Mascarene: Was there a demand for castor oil about two years back?

Shri Karmarkar: It was under control.

Shri Punnoose: Do I understand that export of castor oil has diminished because home consumption has increased?

Shri Karmarkar: We have kept castor oil free from control.

Kumari Annie Mascarene: What are the reasons for relaxing the control now?